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of civil non-prohibited bore not required by the State *Police Forces* is required to be sent to tine Army Headquarters for their instructions fox disposal of such weapons.

(c) There is no proposal to sell/ auction the Seized/confiscated arms to the people of border and terrorist affected areas.

Establishment of a college of Forestry at Tirupati in Andhra Pradesn

1592. DE. NARREDDY THULASI REDDY; Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(*a*) whether there is any proposal under Government's consideration to establish a College of Forestry at Tirupati in Andhra Pradesn;

(b) whether any requests from the State Government have been received *in* this regard; and

(c) if so, what are the details there of?

THE MINISTER OF STATE OP THE MINISTRY OF ENVIRONMENT- AND FORESTS (SHRI Z. R. ANSARI): (a) and (b) No, Sir.

(e), Question does not arise.

Indebtedness of cotton growers In Andhra Pradesh

1993. SHRI MOTURU HANUMANTHA RAO:

SHRI YALLA SESI BHUSHANA RAO:

Will. the. Minister of FINANCE be, pieased to state:

(a) whether the Bankers'. Commit tee, headed by the Deputy Governor of the Reserve Bank of India, which visited; the districts, ot Prakasam and Guntur in Andhra Pradesh to enquire into, the indebtedness of the cotton growers, has. since, submitted tte recommendations to Governments; and

(b) if so,what action has been taken, thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) No.;Sir.

(b) Does not arise.

Decline in the export of F.C.U. Tobacco

1594. DR. YELAMANCHILI SIVAJI: Will the Minister of COMMERCE be pleased to state:

(a) whether there has been a decline in the export of F.C.U. tobacco; and

(b) if so, what are the reasons therefor and what remedial measures have been taken by Government in -the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a) Yet," Sir.

(b) The reasons for decline in the export of tobacco are the worldwide slowing down of demand and. particularly reduces offtake by USSR of our tobacco. The steps being; takea to boost the export of tobacco- are:-

— Exports of tobacco to China have been permitted ton DA- terms (Documents against Acceptance) with the time stipulation being 30, *days* within which collection would be made after, discharge, of cargo at the post of- destination.

-Exports of tobacco to Egypt have been permitted with payment terms involving 50 per cent against presentation of documents on shipment and balance 50 per cent on, arrival* of goods after inspection in Egypt.

---Exports to Egypt and Algeria have been permitted- by extension of one year credit.

—A delegation comprising of the representatives of the Ministry of Commerce/Tahacco Board/STC